

(2021) 08 DRAT CK 0012

Debts Recovery Appellate Tribunal, Delhi Bench

Case No: Appeal No. 123 Of 2020

Sh. Jagmohan Singh
Arora

APPELLANT

Vs

India Bulls Commercial
Credit Ltd

RESPONDENT

Date of Decision: Aug. 31, 2021

Acts Referred:

Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 " Section 13, 13(2), 13(4), 13(8), 14#Security Interest (Enforcement) Rules, 2002 " Rule 8, 8(1), 8(6), 9, 9(1), 9(2), 9(3), 9(4)

Citation: (2021) 08 DRAT CK 0012

Hon'ble Judges: P.K. Bhasin, Chairperson

Bench: Single Bench

Advocate: Sanjeev Bhandari, Amit Dhall, Sunil Dalal, Sangeeta Sondhi, Kashish Narang, Pallav Saxena, Lalit Gupta, Siddharth Arora

Final Decision: Allowed

Judgement